

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ANANTH MERATHIA

Counsel for Petitioners

Ananth

2. B. DESIKAN

Counsel for R₁, R₂,
R₃

Desikan B.

ORDER

Counsel representing both the parties present. Counsel for petitioner submitted that they are trying their level best to bring the parties to a compromise for which time is prayed. At request time is enlarged. Put up on 09.12.2016 at 10.30 A.M.

Sharief
(Ch. Md. Sharief Tariq)
Member (Judicial)

Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)